

Form G

INVITATION FOR EXPRESSION OF INTEREST FOR

SUPREME VASAI BHIWANDI TOLLWAYS PRIVATE LIMITED

OPERATING "TOLL PLAZA" AT "CHIN CHOTI – KAMAN - ANJURPHATA TO MANKOLI ROAD M.S.H. NO 4" UNDER "BUILD-OPERATE- TRANSFER" (BOT) BASIS

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	Supreme Vasai Bhiwandi Tollways Private Limited CIN: U45200HR2013PTC048979
2	Address of the registered office	510, 5th Floor, ABW Tower, IFFCO Chock, MG Road, Gurgaon, Haryana 122002
3	URL of Website	No Website of CD
4	Details of Place where majority of Fixed Assets are located	Mumbai (Maharashtra)
5	Installed capacity of main products/ services	Company Operates Toll Plaza – at "Chin Choti – Kaman - Anjurphata to Mankoli Road M.S.H. No 4" under "Build-Operate- Transfer" (BOT) basis
6	Quantity and value of main products/ services sold in last financial year	As per the Financial Year 2021-22 Quantity- Not Applicable Value- Total Revenue- Rs 1902.86 Lakh
7	Number of employees/ Workmen	70 Employees (approx.) as on the date of CIRP
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	a. Last available financial statements (with schedules) of two years- Can be obtained by mailing at lihalaco@gmail.com and cirp.supremev@gmail.com b. List of Creditors available at the website of IBBI i.e. https://ibbi.gov.in/en/claims/claim-process/U45200HR2013PTC048979 c. Relevant dates for subsequent event of the Process i. Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plans to Prospective Resolution Applicants – 26 th July, 2023 ii. Last date for submission of Resolution Plan- 04 th September, 2023
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Can be obtained by mailing at lihalaco@gmail.com ; cirp.supremev@gmail.com
10	Last date for receipt of expression of Interest	24 th July, 2023
11	Date of issue of provisional list of prospective resolution applicants	26 th July, 2023
12	Last date for submission of objections to provisional list	31 st July, 2023
13	Process email id to submit EOI	lihalaco@gmail.com ; cirp.supremev@gmail.com

Rajesh Lihala



Rajesh Lihala
Interim Resolution Professional
Supreme Vasai Bhiwandi Tollways Pvt. Ltd.
IBBI/IPA-001/IP-P00525/2017-2018/10950
AFA Valid till 28/11/2023
11, Crooked Lane, Kolkata 700 069

Date: 07th July, 2023
Place: Kolkata